

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 129**  
**ANSWERED ON 02.02.2024**

**INCREASING CRIMES IN RAILWAYS PREMISES IN DELHI**

129 SHRI A. D. SINGH :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the number of crimes occurring on Railway premises in Delhi has increased in the last three years;
- (b) if so, the details of the crimes registered in Delhi during the last three years in the various categories;
- (c) the reasons for increasing crimes on Railway premises; and
- (d) the efforts taken and being taken to control these increasing crimes?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

\*\*\*\*\*

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 129 BY SHRI A. D. SINGH ANSWERED IN RAJYA SABHA ON 02.02.2024 REGARDING INCREASING CRIMES IN RAILWAYS PREMISES IN DELHI**

(a) to (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, as such, State Governments are responsible for prevention, detection, registration and investigation of crime and maintaining law and order etc. on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security of passenger area and passengers and for matters connected therewith.

Based on the data published by NCRB available upto 2022, there is considerable decrease in the cases of crime reported in Delhi during the year 2022 as compared to the year 2019. Data of crime in the year 2020 and 2021 is not considered for comparison as the passenger train operation was severely curtailed due to the onset of Covid – 19. Figures for the year 2023 have not been published by NCRB.

The following steps are being taken by the Railways in coordination with GRP for safety and security of passengers in trains and at stations:-

1. On vulnerable and identified routes/sections, trains are escorted by Railway Protection Force in addition to trains escorted by Government Railway Police of different States daily.
2. For immediate assistance passengers can make complaint on Rail Madad Portal directly or through Helpline Number 139 (integrated with National Emergency No.112).
3. Railways are in regular touch with passengers through various social media platforms viz. twitter, facebook, koo etc. to enhance security of passengers and to address their security concern.
4. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.
5. CCTV cameras have been provided in coaches and at Railway Stations for enhanced security of passengers.
6. Under 'Meri Saheli' initiative, focused attention has been provided for safety and security of lady passengers travelling alone by long distance trains for their entire journey i.e. from originating station to destination station.
7. Zonal railways have been instructed for deployment of proper combined strength of male & female RPF/RPSF personnel in train escort parties, to the extent possible.
8. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.